

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 43

C.P. (IB)/488(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **25.10.2023**

NAME OF THE PARTIES: **PENTECH METALS LIMITED V/s**
KAVITA KISHORE GANGAR

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Manoj Kumar Mishra, Advocate appeared for the Petitioner.
2. RP is directed to place on record report within one week.
3. List this matter on **01.12.2023** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna